

(SHRI ARVIND GANPAT SAWANT): (a) to (c) Department of Heavy Industry has already looking after 31 CPSE's which are Heavy Industries set up by Government over the years. However, setting up of industry is a State subject and role of this Department/ Ministry is confined to administration of the CPSEs under its administrative charge. The Department does not maintain any centralized data pertaining to number of heavy industrial units and total employment generated in each unit.

Slump in car manufacturing industry

203. SHRI A. VIJAYAKUMAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government is aware that there is a slump in car manufacturing industry and its sales in recent months;

(b) if so, the details thereof; and

(c) the initiatives taken to improve the condition of car manufacturing industries in the country?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) to (c) Yes, Sir. The Government is aware that the auto sector which has been growing at approximately 7-8 % per annum has witnessed a slump in car manufacturing since July, 2018.

While, during the period from 01.06.2017 to 31.05.2018 2,216,100 cars were sold, during the period from 01.06.2018 to 31.05.2019 2,126,722 cars were sold, resulting net % growth of -4.03%.

The Government, as a policymaker, always attempts to kickstart the sluggish economy through a package of measure for comprehensive and continued development of the auto sector as and when required.

Electric Vehicles in India

204. SHRI T.K. RANGARAJAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) details of total number of Electric Vehicles (EVs) in the country, category-wise;

(b) the amount of incentive given under Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME) so far, category-wise; and

(c) the number of EV manufacturers in our country and the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) to (c) Since Automobile is a liberalized sector and 100% Foreign Direct Investment (FDI) by automatic route is permitted in this sector, the Department of Heavy Industry is not mandated to maintain the data related to manufacturing of vehicles, including EVs. However, the Department of Heavy Industry is administering Faster Adoption and Manufacturing of (Hybrid and) Electric Vehicles in India (FAME India) Scheme for promotion of electric/hybrid vehicles (xEVs) in India since 01st April, 2015. Through this scheme, the purchaser of xEVs is given an upfront reduction in purchase price by the dealer at the time of purchase of xEVs.

Under Phase-I of FAME India Scheme, which was available up to 31st March 2019, the Government had supported about 2,78,838 xEVs through incentive amounting to about ₹ 343 crores. Total 35 electric and hybrid manufacturers registered under FAME India scheme.

Subsequent to completion of Phase-I of FAME India Scheme, the Phase-II of the scheme has recently been notified on 08th March, 2019, which is for a period of three years commencing from 01st April, 2019. So far, 7 OEMs have registered themselves in the Phase-II of FAME India Scheme.

Government subsidy on electric vehicles

205. SHRI K.C. RAMAMURTHY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has made any findings on the countries that are giving subsidy for electric vehicles, including those owned by private people;

(b) if so, the details of countries that are giving subsidy to people owning electric vehicles;

(c) whether Government is now proposing to withdraw subsidy to private electric four wheelers;

(d) whether it is a setback for auto industry; and

(e) whether Government has considered its impact on eco-system and save oil campaign?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) No, Sir.

(b) Does not arise in view of reply to (a) above.